

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 1478 OF 2004

BABU Appellant (s)

VERSUS

STATE OF U.P. Respondent(s)

(With office report )

Date: 22/05/2009 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.S. SIRPURKAR  
HON'BLE MR. JUSTICE R.M. LODHA  
[VACATION BENCH]

For Appellant(s) Mr. V.S. Chauhan, Adv.  
Mr. N. Chaudhary, Adv.  
Mr. D. Mahesh Babu, Adv.

For Respondent(s) Mr. Sahdev Singh, Adv.  
Mr. Mukesh Verma, Adv.  
Mr. Kamendra Mishra, Adv.

UPON hearing counsel the Court made the following  
ORDER

List on 26/5/2009.

( Ravi P. Verma )  
Court Master

( M.S. Negi )  
Court Master